

ITEM NO.116

COURT NO.11

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3642-3646/2018

AKSHAY & ANR.

Appellant(s)

VERSUS

ADITYA & ORS.

Respondent(s)

Date : 26-06-2024 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE RAJESH BINDAL
(VACATION BENCH)

For Appellant(s) Mr. Kailash Vasdev, Sr. Adv.
Mr. R. Mohan, Adv.
Mr. V. Balaji, Adv.
Mr. C. Kannan, Adv.
Mr. Rakesh K. Sharma, AOR

For Respondent(s) Mr. Brijendra Singh, Adv.
Mr. Piyush Singhal, Adv.
Mr. Ashish Agarwal, Adv.
Mr. Nityananda Mahato, Adv.
Mr. Ankur Parihar, Adv.
Mr. Praveen Swarup, AOR

Mr. Piyush Singhal, Adv.
Ms. Amita Singh Kalkal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Time is sought by the contesting respondents no. 1 and 4,
list the matters on 01.08.2024.

(KAPIL TANDON)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)